

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

Date : 30-01-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr.Raman Yadav,Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr.S.K.Tyagi,Adv.
Mr. Praveen Jain, AOR

Mr.Sameer Dawar,Adv.
Mr. Yadav Narendra Singh, AOR

Mr.Kamran Malik,Adv.
Mr. Ansar Ahmad Chaudhary, AOR

Mr.Manoj Kumar,Adv.
Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

One weeks' time, as a last chance, is given to Ld.counsel for the petitioner to serve the copy of the pleadings to respondent No.2 and the said respondent shall file counter affidavit within a period of four weeks thereafter.

Respondent No.1 in SLP(Cr)Nos.6928 & 6930/2018 has died. Four weeks' time, as a last chance is given to Ld.counsel for the petitioner to file the death certificate.

Four weeks' time, as a last chance, is given to the other appearing respondents to file counter affidavit.

List the matter again on 27.03.2019.

RAJESH KUMAR GOEL
Registrar

SB